

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1542
ANSWERED ON 24.11.2016

CONSTRUCTION OF RENUKA DAM PROJECT

1542. SHRI VIRENDER KASHYAP

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has decided to construct Renuka Dam in Himachal Pradesh and proposes to declare it as a national project, if so, the details thereof;
- (b) whether the work on this project has been started, if so, the current status thereof;
- (c) whether all the clearances have been granted to the project, if so, the details thereof; and
- (d) the current position of land acquisition and compensation to the owners of the land falling under this project?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) Renuka Dam of Himachal Pradesh is one of the 16 identified National Projects.
- (b) No, Madam.
- (c) The project authorities have obtained R & R clearance, Environment clearance and in principal forest clearance (Stage-I). However, they have not obtained Stage-II forest clearance, Techno-economic clearance and Investment clearance for this project.
- (d) As informed by the project authorities, 35 ha. land has been purchased at the cost of Rs. 18.09 Cr. for resettlement of project affected families. Further, award for 395.42 ha. of private land has been declared and payment of Rs. 146.04 Cr. has been made by project authorities for the same. For balance payment in respect of above land, one time special assistance of Rs. 446.96 Cr. has been released to Government of Himachal Pradesh by Government of India in October, 2016.
